

#### **Sluggish pace of modernisation of police force**

†203.SHRI RAJIV PRATAP RUDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether modernization of police forces in the country is not at desired pace;

(b) if so, the reasons therefor;

(c) whether it is a fact that despite timely submission of action plan by the States, the modernization of police forces is sluggish; and

(d) the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) The Ministry of Home Affairs (MHA) has been implementing a non-plan Scheme for Modernization of State Police Forces (MPF Scheme) since 1969-70 and supplementing the resources of State Governments for modernization of State police forces. Under the Scheme, assistance is being provided to the States for procurement of modern weaponry, construction of residential and non-residential buildings, procurement of vehicles, security/communication/forensic equipments, etc. The States have rightly prioritized police station construction and housing but unfortunately construction activities have a long gestation period and frequently overshoot the twelve months time period after completion of a financial year given for submission of utilization certificates. Order for most of the arms and ammunition are placed with the Ordnance Factory Board (OFB) and the delivery period is more than a year as the OFB is also overloaded with armed forces requirement. There are also delays due to procurement especially of imported items due to the multiple checks and clearances involved in the import.

(c) and (d) No, Sir. Action plans of States under the MPF Scheme are approved in this Ministry in the High Powered Committee meeting attended by the State representatives also. On approval of action plans, funds are released to the States for the central funds released during the previous financial years. The Ministry of Home Affairs impresses upon the State Governments from time to time to furnish the action plans for approval much ahead before the start of the financial year to ensure that States can start expending as soon as the financial year commences. This exercise has already commenced for the financial year, 2010-11.

#### **Increasing naxalite violence and terrorist incidents**

†204.SHRI BRIJ BHUSHAN TIWARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn towards increasing naxalite violence and terrorist incidents in different parts of the country;

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†Original notice of the question was received in Hindi.

- (b) if so, whether this has been due to lack of security forces and vacant posts lying there; and
- (c) if so, the steps being taken by Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) There has been increased in naxal violence in 2009 whereas there has been no major terrorist attack in 2009. On 13th February, 2010 an incident of bomb explosion took place in Pune, Maharashtra in which 15 persons died.

(b) and (c) Government had adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism (CIAT) schools; modernization and upgradation of the State Police and their intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re-imburement of security-related expenditure under the Security Related Expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremist affected States; assistance in training of State Police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; assistance in community policing and civil actions and assistance in development works through different Central Ministries. Due emphasis has been given to fill up the vacancies in security forces.

#### **Regional racism**

†205.SHRIMATI MAYA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the details of the States in the country where cases of regional racism have come to light during the last three years;
- (b) the number of citizens killed and seriously injured and the Government property damaged;
- (c) whether any case of involvement of any political party has come to light or some people have resorted to sabotage in the name of regional racism; and
- (d) the steps taken so far by the Central Government to check regional racism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) to (d) Information is being collected and will be laid on the Table of the House.

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